

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3648  
ANSWERED ON:12.12.2000  
AGREEMENT WITH US AGENCY FOR HUDCO  
MADHAVRAO SCINDIA

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

(a): whether any agreement has been entered into with the US Agency for International Development to guarantee an aid of \$20 million for India's Housing and Urban Development Corporation (HUDCO); and

(b): if so, the terms of the loan agreement and the projects to be financed therewith?

**Answer**

MINISTER OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI JAGMOHAN )

(a): Yes, Sir. HUDCO has signed an agreement with the United States Agency for International Development on the 15th September, 2000 for \$ 20 million.

(b): The main terms of the Agreement are given in Annexure 'A' and the details of the projects to be financed are given in Annexure 'B'.

Annexure 'A'

ANNEXURES REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.3648 FOR 12.12.2000.

**SUMMARY OF MAIN POINTS UNDER US AID URBAN & ENVIRONMENTAL CREDIT PROGRAM**

(1) Agreement Date : 15th September, 2000.

(2) Interest Rate: 6 Month LIBOR on US Dollar + 3.5 basis points p.a. payable semi-annually.

(3) USAID One-time fee: payable up-front @1% (US \$200,000) on the loan amount.

(4) Other Up-front fee:

(a) Placement, Legal & DTC fee - US \$ 300,000

(b) P & T Agent fee - US \$ 25,000

TOTAL: - US \$ 3,25,000

(5) Recurring Fee:

(a) USAID fee @0.5% p.a. of the outstanding principal loan amount, payable semi-annually on every interest payment date. (b) P&T Agent fee @ US \$ 2,000 p.a. payable on September 15th of every year w.e.f. 15th September, 2000.

(6) Interest Payment dates: 15th September and 15th March of every year (if such date is not a Business Day, the next succeeding Business Date).

(7) Remittance of Principal to HUDCO: On closing date

(September 15th, 2000), by Wire transfer in immediately available funds to Paying Agent for further transfer to the account specified by Hudco [Credit : Canara Bank, London Branch's Account with CHASE MANHATTAN BANK, NEW YORK, ACCOUNT No. 544720348 (UID 217853) SWIFT ADDRESS: CHASUS 33].

(8) Fund flow Memorandum : HUDCO to receive US \$19,473,000 on 15th September, 2000 after deduction of the following amounts upfront.

Principal Amount	: US \$20,000,000
Less : Upfront fee - USAID	: US \$ 2,00,000
Placement, Legal & DTC fee	: US \$ 3,00,000
P&T Agent fee (Upfront)	: US \$ 25,000
P&T Agent fee (Annual)	: US \$ 2,000
Total Deductions	: US \$ 5,27,000

Net Amount to be received by HUDCO : US \$19,473,000

(9) Moratorium: 10 years

(10) Principal Re-payment: To begin on 15th March, 2011 and to end on 15th September, 2030.

Annexure `B`

#### DETAILS OF USAID - FIRE (D) PRODUCTS

USAID - II (20 MILLION US\$)

(Amount Rs. in Lacs.)

Sl. No.	Scheme No.	Name of the agency	Name of the Project	Project Cost	Loan Amount	Loan Release	Remarks
1.	16740	AMC	Raska Water Supply	11317	8897.25	8897.25	Completed & Scheme
2.	14934	AMC	Water Supply Improv. Sch. at Jasodanagar, Basee-Firdose, Bhaipura at A`bad, Gujarat achieved.	2790	1913	1157.7	Under Implement-ation, 50% physical progress
3.	15681	AMC	Water Supply+D6 Improv. Sch. at Sardarmagar at A`bad, Gujarat	944	661	0	Docu-mention pending
4.	15680	AMC	Water Supply Improv.	979	680	0	- do -

scheme.at Prakash  
Nagar,Astodga  
A`Bad Gujarat

5.	TNUDF	Subscription of	1000	100	0	Not
	TNUDF Bond issue			subscribed		
	by HODCO					

Total :                    17030      12251.25   10054.95